

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

F.No.2/46/2016/Admn/CIC

Dated: July 2nd, 2016


Subject: - Engagement of retired Government Officer as Consultant **Registrar** in Central Information Commission on Contract basis.

The Central Information Commission proposes to engage on contract basis a retired officer as Consultant Registrar in the Commission. Candidate possessing a Degree in Law from a recognized University with 15 years work experience in a Group A post in a Central Government or State Government or a Court or Tribunal or Quasi Judicial Authority having experience in dealing Personnel and Administrative and legal matters or experience relating to filing legal applications, scrutiny and interpretation of laws, rules, regulations, instructions issued by the Government from time to time will be considered for engagement. Experience in RTI Matters will be an added qualification.

2. The term and conditions of the engagement will be as follows:

- (i) The Consultant would be paid amount equal to last pay drawn minus pension plus DA as admissible/or remuneration fixed by the Commission keeping in view of their experience in the field.
- (ii) The period of engagement will be initially for six months and further extendable as per requirement.
- (iii) 10 days leave in a calendar year on pro-rata basis on the pattern allowed to regular staff is admissible.
- (iv) He/she shall not be entitled for perquisite such as HRA, CCA, TA, residential accommodation etc.
- (v) No TA/DA would be admissible to the consultant for joining the assignment or on its completion. If required to travel outside Delhi in connection with the work of the Commission during the period of his/her engagement, the consultant will be entitled to draw TA/DA as per normal rules as applicable to any serving officer of an equivalent rank in the Commission.
- (vi) During the period of their assignment with the Central Information Commission and but also thereafter, it is likely that the consultant may come across certain information of important/confidential nature. Consultant will not divulge any information gathered by him/her during the period of their assignment to anyone who is not authorized to know/have the same.

4. Recently retired Officers below 65 years of age are requested to send their detailed Bio-data and contact details, specially mentioning the areas of experience to the undersigned on the enclosed proforma in Room No.301, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi - 110066 **latest by 20.08.2016**. Duties attached to the post can be seen from CIC website.


(Sushil Kumar)
Deputy Secretary (Admin)

Copy to: Shri Rakesh Malik, Sci-E, NIC/CIC for uploading on website of CIC.


21/7/16

PROFORMA

ENGAGEMENT OF CONSULTANT IN CENTRAL INFORMATION COMMISSION ON CONTRACT BASIS

1. Name of the applicant :
2. Date of Birth :
3. Contract No. :
4. Address of Communication :
5. Date of joining in Government :
6. Date of Superannuation :
7. Name of Ministry/Department from which retired (Attach copy of PPO) :
8. Educational Qualification :
9. Details of knowledge of Computer :
10. Whether any Departmental proceedings were Drawn against them during their service in Govt. and particulars thereof. :
11. Brief particulars of Experience :

Period		Post held on regular basis (Scale of Pay)	Ministry/Department	Brief description of duties
From	To			

I hereby declare that the particulars furnished above are true and correct to the best of my knowledge and belief. I further declare that I was clear from vigilance angle at the time of my retirement.

Signature of the applicant